

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 05th March, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 09/2015	RIIICO Paryavarán Industrial Area, Kota Vs. State of Rajasthan & 12 Ors.	Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv.	
FOR HEARING				
2.	Original Application No. 03/2015	Paryavarán Avam Manav Sanrakshan Samity Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv.	
3.	Original Application No. 04/2015	Kishore Samrite Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv.	
4.	Original Application No. 05/2015	Paryavarán Avam Manav Sanrakshan Samity Vs State of M.P. & 3 ors.	Mr. R.S.Verma, Adv.	
5.	Original Application No. 06/2015	Kishore Samrite Vs Union of India. & 7 ors.	Mr. R.S.Verma, Adv.	
6.	Original Application No. 134/2014	Paryavarán Avam Manav Sanrakshan Samity Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel For R-5&6 Mr. Om. Shankar Shrivastava Adv.	
7.	Appeal No. 08/2014 (CZ) (M.A. No.72/15) (M.A. No.75/15) (M.A. No.120/15) (M.A. No.121/15)	Chhattisgarh Plastic Nirmata Evam Vikreta Sangh Vs. State of Chhattisgarh & Ors.	Mr. Shantanoo Saxena Adv. Mr. Dharamveer Sharma Adv.	
8.	Appeal No. 10/2013 (M.A. No 607/14) (M.A. No.123/15)	Bhagat Ram Sahu & Ors. Vs. Union of India & 5Ors.	Mr. Sudha Bhardwoj, Advocate Ms. Parul Bhadoria , Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chouhan Adv. For R-3,4 Mr. OM.S . Sheivastava Adv. For MOEF Mr. Dharamveer Sharma Adv. For R-5 Mr. V.K. Munshi Adv. R-5	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in